

**Central Administrative Tribunal  
Ernakulam Bench**

OA/180/00493/2017

Monday, this the 15<sup>th</sup> day of October, 2018

**C O R A M**

**Hon'ble Mrs.P.Gopinath, Administrative Member  
Hon'ble Mr.Ashish Kalia, Judicial Member**

V.J.Benson, aged 48 years  
S/o John  
HR No.200104396, Driver  
SDE (OF) (Mntce) Chemubukavu  
Thrissur.

Applicant

[Advocate: Mr.Anoop Joseph rep by Ms.Zerene Linda]

**versus**

1. Union of India represented by  
its Secretary, Ministry of Personnel,  
Public Grievances and Pension  
Department of Pensioners' Welfare,  
Lok Nayak Bhavan  
Khan Market, New Delhi-110 003.
2. Bharath Sanchar Nigam Limited  
represented by its Chairman cum Managing Director  
Corporate Office, Statesman House  
Barakhamba Road, New Delhi-110 001.
3. The Chief Manager  
Bharath Sanchar Nigam Limited  
Door-Sanchar Bhavan Building  
Thiruvananthapuram-33.
4. The General Manager  
Bharath Sanchar Nigam Limited  
Thrissur Telecom District  
Thrissur-680 022.
5. The Sub Divisional Engineer  
(OF) (Mntce), BSNL, Chembukavu  
Thrissur-680 020.

Respondents

[Advocate: Mr.N.Anilkumar, Sr.PCGC (R1) & Mr. V.Santharam (R2 to 5)]

This OA having been heard on 15<sup>th</sup> October, 2018, the Tribunal on the same day delivered the following order:

**O R D E R (oral)****By Mrs.P.Gopinath, Administrative Member**

Counsel for the applicant submits that Annexure A6 order has been passed by the respondents treating the applicant as '*BSNL absorbee*' and covered under GPF instead of EPF. Applicant has to apply for final settlement of EPF in the manner as provided for in Annexure A6. As the demand of the applicant has been met, on the request made on behalf of the applicant, the OA is closed.

(Ashish Kalia)  
Judicial Member

(P.Gopinath)  
Administrative Member

aa.

**Annexures produced on behalf of the applicant:**

Annexure A1: Copy of the appointment order dated 22.1.2002 issued by the Director (Estt-Krala), Department of Telecom.

Annexure A2: Copy of the representation submitted by the applicant before the respondent No.4 dated 4.10.2002.

Annexure A3: Copy of the representation submitted by the applicant before respondent No.4 dated 24.3.2003.

Annexure A4: Copy of the OM dated 28.10.2009 issued by the 1<sup>st</sup> respondent.

Annexure A5: Copy of the representation dated 3.10.2016 submitted by the applicant before the 3<sup>rd</sup> respondent.

Annexure A6: Copy of the order dated 26.7.2018 issued by the General Manager HR (CGMT), BSNL, Trivandrum.

**Annexures filed on the side of the respondents:**

Annexure R4(a): Copy of the memo No.E2/KNM(Extnl)/2001-02/36 dated 24.5.2001 issued by the Sub Divisional Engineer Phones (Exttl), Kunnamkulam.

Annexure R4(b): Copy of the application submitted by the applicant dated 19.3.2001.

Annexure R4(c): Copy of the appointment letter No.STA/217-5/DVR/2001-02/1 dated 27.3.2001 issued by the Assistant General Manager (Admn), Office of the GM, TD, Thrissur.